

Royaloak Furniture India LLP - Financial and Operational Creditors - Claim Submitted to IRP as on 30.07.2021 against Form-A - Public announcement dated 17.07.2021																
Sl. No	Financial Creditors - Creditors Name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Date of creation of security interest	Nature of asset on which security interest	Value of security at the time of	Liability as per books of accounts	Total claims by creditors principal	Total claims by creditors Interest in INR	Total (a+b)	Total Claims admitted by IRP principal (a)	Total Claims admitted by IRP Interest (b)	Total (a+b) admitted by IRP	Voting Share(%)	Remarks
1	Capfloat - Financial Services Private Limited	Unsecured	No	NA	NA	NA	NA	17,52,796.00	5,18,921.00	0	5,18,921.00	5,18,921.00	0	5,18,921.00	100%	
	<b>Total FC Claim</b>							<b>17,52,796.00</b>	<b>5,18,921.00</b>	<b>-</b>	<b>5,18,921.00</b>	<b>5,18,921.00</b>	<b>0</b>	<b>5,18,921.00</b>	<b>100%</b>	

For Royaloak Furniture India LLP  
The Company Under CIRP  
CS Raghunathan Krishnasamy  
M.Com, FCMA, FCS, JP  
Resolution Professional  
NCLT Case No. 36 / BB / 2021

